

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 131 /A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 10th January 2019.

Sub: **Prayer for Headquarter leave permission.**

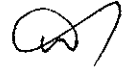
Ref:- Your letter No. DJ.XII-2/2018/98/E Dated 07.01.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter leave permission, by your official car, at your own cost, w.e.f. the evening of 11.01.2019 till the morning of 17.01.2019 has been ~~rejected~~ [✓] granted.

The Addl. District and Sessions Judge, Dhubri, will remain in-charge of your Court and Office, during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

